

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**ABSTRACT**

**DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District and Sessions Judges – ORDERS – ISSUED.**

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**ROC.NO.3253/2023-B.SPL.,**

**NOTIFICATION NO. 298 –B.Spl.**

**DATED: 16.08.2023**

**The High Court is pleased to order the following Transfers and Postings of District and Sessions Judges:**

The District and Sessions Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts for which they have been holding in full additional charge, if any**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge, if any**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	<b>SRI C.V.S.SAI BHUPATHI,</b> II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad.	IV Additional Metropolitan Sessions Judge, Hyderabad-cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad (notified as Central NIA Court)  (Post kept vacant)	—	—
Sri C.V.S.Sai Bhupathi, after assumption of his new post will be full additional charge of the post of II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad, in addition to the post/s for which the officer is already holding full additional charge.				
2.	<b>SMT. P.NEERAJA,</b> Judge, II Additional Family Court-cum-XV Additional Metropolitan Sessions Judge, Hyderabad.	Judge, Principal Family Court-cum- XIII Additional Metropolitan Sessions Judge, Hyderabad	Smt. V.Sharada Devi	

		<b>Vice Smt. V.Sharada Devi, transferred</b>	
3.	<b>SMT. V.SHARADA DEVI,</b> Judge, Principal Family Court-cum-XIII Additional Metropolitan Sessions Judge, Hyderabad.	Judge, II Additional Family Court- cum-XV Additional Metropolitan Sessions Judge, Hyderabad <b>Vice Smt. P.Neeraja, transferred</b>	Smt. P.Neeraja

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District Judge/Unit Head shall make alternative arrangements under intimation to the High Court.

- NOTE:**
1. The above said officers shall get themselves relieved from their present post and join in their new posts immediately.
  2. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

*Eaull*  
16/8/23  
**REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Secretary, High Court Legal Services Committee, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Judge, Principal Family Court-cum-XIII Additional Metropolitan Sessions Judge, Hyderabad.
11. The Judge, II Additional Family Court-cum-XV Additional Metropolitan Sessions Judge, Hyderabad.

12. The II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad.
13. The IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.
14. The Pay and Accounts Officer, Hyderabad.

15. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D-I. Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.